

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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NOTIFICATION

No. 301

Dated: 16-05-2016

In continuation to Notification No. 300 dated 14-05-2016, issued under endorsement No. 5038-47/NG dated 14-05-2016, please read "Jammu Province" instead of "Kashmir Province" and also read "excluding" instead of "including" in respect of Courts located at Baderwah, Kishtwar, Doda, Batote, Gool, Bani and Banihal".

By order;


(M. K. Hanjura)
Registrar General

No: 5170-6020/NG Dated: 16/5/2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Registrar Vigilance, High Court of J&K, Srinagar
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Judicial, High Court wing Jammu/Srinagar
...for information
5. Secretary to Hon'ble Mr. Justice _____
... for His Lordships' kind information.
6. All Principal District and Sessions Judges, Jammu Province including Principal District and Sessions Judge, Baderwah, Ramban, Kishtwar and Kathua.
...for information with the direction to circulate the notification among all the Judicial Officers in their respective districts.
7. President Bar Association, Jammu/Srinagar for information.
8. Incharge NIC for uploading the same on website.
9. Government Press, Srinagar
10. Office file.


Registrar General